

12.06 hrs

Business of the House

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson Sir, with your permission, I rise to announce that Government Business for the remaining part of the 5th Session of 18th Lok Sabha will consist of:-

1. Consideration of any items of Government Business carried over from today's order paper:- [it contains ? Consideration and passing of the following Bills:- (i) The National Sports Governance Bill, 2025; (ii) The National Anti-Doping (Amendment) Bill, 2025; and (iii) The Indian Ports Bill, 2025].
2. Consideration and passing of the Income-Tax Bill, 2025, as reported by Select Committee.

? (Interruptions)

माननीय सभापति : माननीय सदस्यगण, आज शुक्रवार है और शुक्रवार को नियम 377 के मैटर्स भी लिए जाते हैं ।

? (व्यवधान)

माननीय सभापति : अगर सदन इस तरह चलेगा, तो बहुत मशकिल होगा । खासकर आप मेज को नहीं बजा सकते हैं । यह ढोल नहीं है । आप मेज को नहीं बजा सकते हैं । कृपया आप यह बंद कीजिए ।

? (व्यवधान)

HON. CHAIRPERSON: Please stop this immediately.

? (Interruptions)

HON. CHAIRPERSON: You cannot bang the table like this. This is the Parliament. This is the Lok Sabha.

? (*Interruptions*)

HON. CHAIRPERSON: People have elected you to represent them decently.

? (*Interruptions*)

HON. CHAIRPERSON: You are supposed to behave responsibly and decently.

? (*Interruptions*)

HON. CHAIRPERSON: This is not the way. This is not done.

? (*Interruptions*)

HON. CHAIRPERSON: The entire country is watching.

? (*Interruptions*)

HON. CHAIRPERSON: The entire nation is watching.

? (*Interruptions*)

HON. CHAIRPERSON: I take a very strong objection to banging of the table of the hon. Speaker.

? (*Interruptions*)

HON. CHAIRPERSON: This will not go on record. I take a very strong objection to this. This is not done.

? (*Interruptions*)

? (व्यवधान)